Before the Appellate Tribunal for Electricity (Appellate Jurisdiction) (Chennai Circuit Bench)

Appeal No. 29 of 2014

Dated: 21st February, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson Hon'ble Mr. Rakesh Nath, Technical Member

Gokak Power & Energy Ltd. Versus Karnataka Electricity Regulatory Commission & Ors.	Appellant(s) Respondent(s)
Counsel for the Appellant (s) :	Mr. Rahul Balaji for Mr. Shridhar Prabhu
Counsel for the Respondent(s):	Mr. Anand K. Ganesan for R-3

<u>ORDER</u>

Post the matter for further hearing on 12.03.2014 at Chennai Circuit

<u>Bench.</u>

(Rakesh Nath) Technical Member mk (Justice M. Karpaga Vinayagam) Chairperson